

the result of the annual examination have been done away with.

(b) Education being a State subject, the Government of Andhra Pradesh is competent to make such changes in its examination system as it considers suitable and necessary.

Allocation of Central Revenues to States

6435. SHRI NIHAR LASKAR :
SHRI S. M. KRISHNA :

Will the Minister of FINANCE be pleased to state :

(a) whether the Central Government had given to the States their entire share of revenues collected on their behalf as recommended by the Finance Commission, so that the settlement of accounts on the Reserve Bank could be cleared off when bank business closed for the half-year ended June, 1971 ; and

(b) if so, what are the contents of the latter sent to the State Governments recently in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). The share of the State Governments in Central revenues, as recommended by the Finance Commission, is paid to them in regular monthly instalments irrespective of their financial position. The payments due to the States on this account in July, 1971 were, however, made in June itself. This was done in order to enable some States which had run into overdrafts on the Reserve Bank to reduce their overdraft liability. The balance of overdrafts still left over in some cases was covered by giving to the concerned States ways and means advances, recoverable within the current financial year.

The Central Government has been advising the States, from time to time, to keep their financial position under review.

Rise in Wholesale Price Index

6436. SHRI NIHAR LASKAR :
SHRI P. GANGADEB :
SHRI P. K. DEO :

Will the Minister of FINANCE be pleased to state :

(a) whether the wholesale price index

for the fortnight ended 12th June, 1971 shows that the prices jumped by 1.5 per cent which is a substantial rise in a short period; and

(b) if so, the steps being taken to check such rise in prices ?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN) : (a) The general index of wholesale price (1961-62=100) for the week ended June 12, 1971 rose by 1.1 per cent as compared to its level for the week ended May 29, 1971.

(b) Apart from pursuing the policy of fiscal and monetary restraint, the Government propose to enforce physical and administrative controls, wherever appropriate, to check any undue rise in prices.

Arrest of Employees of A.G.'s Office, Ranchi

6437. SHRI DINESH JOARDER :
Will the Minister of FINANCE be pleased to state :

(a) whether a large number of employees of the Accountant General's Office, Ranchi (Bihar) have been arrested during the month of June, 1971 ;

(b) if so, the nature of the charges framed against them ;

(c) whether Government propose to institute an enquiry into this matter ; and

(d) if so, when the decision is likely to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). Two employees of the office of the Accountant General, Bihar, Ranchi, were arrested during June, 1971. Investigations are in progress against one for alleged offences under Sections 148/452 Indian Penal Code and Section 5 Explosives Act, and against the other under Sections 399/120B/402 Indian Penal Code.

(c) and (d). Further action, if any, in these cases would depend on the outcome of the Police investigations.

Realisation of Income Tax in Bihar

6438. SHRI N. E. HORO : Will the Minister of FINANCE be pleased to state :

(a) the total amount of Income-tax